

1 MCC-2370-2024 IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE & HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 8th OF APRIL, 2025 <u>MISC. CIVIL CASE No. 2370 of 2024</u> PRADEEP KUMAR PRAJAPATI AND OTHERS Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Dinesh Singh Chauhan, learned counsel for the applicants.

Shri Anubhav Jain, learned Government Advocate for respondent/State.

.....

<u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Present MCC has been filed for restoration of WP No.23389/2023, which

was dismissed in default vide order dated 09.05.2024.

For the reasons stated in the MCC, we hereby allow present MCC.

Accordingly, MCC is disposed of, and WP No.23389/2023 is restored to its

original number.

Let a copy of this order be placed in the file of WP No.23389/2023.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE